

गृह-कार्य मंत्रालय न राज्य मंत्री (श्री बातर) : सब नरेशों से भारतीय सुरक्षा कोष में नकदी और सोना देने तथा प्रत्येक त्रैमासिक किस्त पर अपने प्रिवी पर्स का १० प्रतिशत (५०,००० रुपये वार्षिक या इससे कम प्रिवी पर्स पाने वाले नरेशों के सम्बन्ध में ५ प्रतिशत) का निश्चित अंशदान देने के लिए प्रार्थना की गई है। राजकुमारों से भी रक्षा बौद्धों में उदारतापूर्ण धन लगाने की प्रार्थना की गई है। उत्तर अभी प्राप्त हो रहे हैं। अब तक ५८ नरेशों ने राष्ट्रीय रक्षा कोष में नकद धन देने की स्वीकृति दी है। दो नरेशों ने क्रमशः १६७० ग्राम तथा ४५ तोले सोना दिया है।

"Metropolitan Council for Delhi"

419. Shri P. C. Borooh: Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Municipal Corporation has suggested that a "Metropolitan Council" be set up in Delhi to replace the Corporation; and

(d) if so, what is Government's decision on this proposal?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No such suggestion has been received from the Delhi Municipal Corporation so far.

(b) Does not arise.

पेट्रोलियम टंकनालाजी

४२० { श्री बड़ :  
श्री कछवाय :

क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) पेट्रोलियम टंकनोलोजी कोर्स भारत में कहां कहां और किन-किन संस्थाओं में पढ़ाये जाते हैं ;

(ख) क्या इण्डियन स्कूल आफ माइंस बनबाद में भी उक्त शिक्षण दिया जाता है ;

(ग) यदि हां, तो क्या सभी सरकारी उपक्रमों में उक्त संस्था के विद्यार्थियों को डिग्री देने के बाद नौकरी पर रखा नहीं जाता ; और

(घ) घनबाद के इण्डियन स्कूल आफ माइन्स में से सन् १९६१ तथा १९६२ में कितने विद्यार्थी डिग्री लेकर उत्तीर्ण हुए ?

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री (श्री हुमायूँ कबिर) (क) और (ख). दो संस्थायें इस विषय की शिक्षा दे रही हैं। इंडियन इंस्टीट्यूट आफ टेक्नोलोजी खड़गपुर में पेट्रोलियम रिफाइनरी इंजीयिरी में एक पोस्ट ग्रेजुएट कोर्स की व्यवस्था है और इंडियन स्कूल आफ माइंस घनबाद में पेट्रोलियम टेक्नोलोजी में प्रथम डिग्री कोर्स की शिक्षा दी जाती है।

(ग) छात्रों को तेल और प्राकृतिक गैस आयोग और दूसरे अर्ध सरकारी तथा निजी संगठनों में काम दिया जाता है।

(घ) १९६१	२६
१९६२	१६

Uniforms for Delhi School Students

422. { Shri Buta Singh:  
Shri Gulshan:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that students of Government aided schools in Delhi are being compelled to purchase school uniforms by the respective managements;

(b) whether Government have received complaints from poor parents expressing their financial inability to comply with such orders of the school authorities; and

(c) if so, action taken in the matter?

**The Minister of Education (Dr. K. L. Shrimali):** (a) In the schools, where uniforms have been prescribed, the students are required to come in such uniforms.

(b) No, Sir.

(c) Does not arise.

#### Scholarships to Technical Students

423. { Shri Buta Singh:  
Shri Gulshan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that most of the scholars in receipt of Merit and Merit-cum-means scholarship awards have to spend more than Rs. 75 per month towards their hostel dues in the engineering colleges throughout India;

(b) whether Government are considering any proposal to increase the scholarship amount to facilitate the scholars to meet their expenses on purchasing books and stationery; and

(c) if so, what are the decisions of the Government?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) The value of Merit-cum-Means scholarships awarded in the engineering colleges has been fixed at Rs. 75 after taking into consideration on an all-India basis various factors such as Hostel fees etc. Besides the scholarshipholders enjoy exemption from the payment of tuition fees. The amount is therefore considered to be adequate.

(b) and (c). At present there is no proposal to enhance the value of such scholarships.

#### Scholarships to Technical Students

424. { Shri Buta Singh:  
Shri Gulshan:

Will the Minister of Scientific Re-

search and Cultural Affairs be pleased to state:

(a) whether it is a fact that most of the engineering colleges in India do not decide the grant of scholarships (both Merit and Merit-cum-means) to the Technical Students till the end of the academic year;

(b) whether it is also a fact that considerable difficulty is being experienced by financially poor students to pilot their studies by paying the fees etc. in advance; and

(c) if so, what steps Government have taken or propose to take to ensure payment of scholarship awards before the end of the first term?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) to (c). Some complaints were received last year and steps were taken to ensure that most of the scholars are paid their scholarships before the end of the academic year. No complaint has been received in the current session.

12 hrs.

#### SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1962-63

**The Minister of Finance (Shri Morarji Desai):** Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1962-63.

12.01 hrs.

#### RESOLUTIONS RE: PROCLAMATION OF EMERGENCY AND AGGRESSION BY CHINA—Contd.

**Mr. Speaker:** The House will now take up further discussion on the resolutions moved by the hon. Prime Minister on the 8th November, 1962, along with the amendments that had been moved. Shri Oza.

**Shri Surendranath Dwivedy (Kendrapara):** Sir, may we have an idea as to when the hon. Prime Minister will give a reply?